

MR. SPEAKER: I cannot allow. Prof. Tewary, I cannot allow you. Rules do not permit.

*(Interruptions)\*\**

MR. SPEAKER: Why do you not listen to me? Rules do not permit.

You cannot discuss it here.

*(Interruptions)\*\**

MR. SPEAKER: No.

*(Interruptions)\*\**

MR. SPEAKER: Calling Attention is under my consideration and it is not to be discussed on the floor of this House.

SHRI HARIKESH BAHADUR (Gorakhpur): An officer of the Indian Administrative Service has been killed in a bomb blast in Assam. I have given an Adjournment Motion...

MR. SPEAKER: No. The Adjournment Motion is disallowed.

*(Interruptions)\*\**

MR. SPEAKER: No, no, whatever it may be. Adjournment Motion cannot be allowed. Shri Harikesh Bahadur, I cannot allow.

SHRI HARIKESH BAHADUR: Calling Attention.

MR. SPEAKER: That is under my consideration. That is not to be discussed on the floor of the House.

*(Interruptions)\*\**

MR. SPEAKER: No, not allowed.

12.02 hrs.

#### PAPERS LAID ON THE TABLE

REVIEW ON THE ANNUAL REPORT OF NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD., NEW DELHI FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following Papers (Hindi

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1979-80.

(2) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2305/91]

DETAILED DEMANDS FOR GRANTS OF DEPARTMENT OF SPACE FOR 1981-82

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): I beg to lay on the Table a copy of the Detailed Demands for grants (Hindi and English versions) of Department of Space for 1981-82. (Placed in Library. See No. LT-2306/81)

FINANCIAL ESTIMATES AND PERFORMANCE BUDGET OF THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MATI RAM DULARI SINHA): I beg to lay on the Table a copy of the Financial Estimates and performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 1981-82, under section 36 of the Employees' State Insurance Act, 1948. (Placed in Library. See No. LT 2307/81).